



Government of Jammu & Kashmir
Planning Development & Monitoring Department
Civil Secretariat, J&K

Notification

Jammu, the 12th July, 2024

S.O. 361. In exercise of the powers conferred by sub-Section (1) of section 4 of the Collection of Statistics Act, 2008, the Government hereby appoint Joint Director (Survey), Directorate of Economics & Statistics, J&K as "Statistics Officer" for collection of statistics regarding Annual Survey of Industries (ASI) 2022-23 in the Union Territory of Jammu and Kashmir.

By order of the Lieutenant Governor.

(Mohammad Aijaz), IAS

Secretary to the Government,

Planning Development & Monitoring Department

No. FD-HRM0EnS/37/2022

Dated: 12 - 07-2024

Copy to the:

1. Secretary, Ministry of Statistics and Programme Implementation/CSI, GoI.
2. All Administrative Secretaries, UT of J&K.
3. Director General of Police, J&K.
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. Joint Secretary (JK&L), MHA GoI, New Delhi.
6. Director General, Economics & Statistics, J&K for information.
7. Director Information, J&K.
8. Director, Archives Archaeology & Museum, J&K.
9. Joint Director (Survey), Directorate of Economics & Statistics, J&K.
10. I/c Website, Planning Development & Monitoring Department
11. Private Secretary to the Commissioner / Secretary to the Govt, Industries and Commerce Department for kind information of the Commissioner/ Secretary.
12. Private Secretary to the Secretary to Government, Planning Development & Monitoring Department for kind information of the Secretary.
13. Concerned file (E-181842)